## National Company Law Tribunal

## Allahabad Bench

CP NO. 90 | ALD | 2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25/8/17

NAME OF THE COMPANY: Deforce Consultante & Scounitice Put He

SECTION OF THE COMPANIES ACT: U/S 38(1) of the Companies Act of 2013

SI. NO.

Name

Designation

Representation

1.

<u>2.</u>

D.P. Totalhi (Adv) Petitioner III.

R.K. Parameresny Dev) Petitioner Singr

Mu Kosh Kumad Ing Stoodda Respondent of My

## CP No.90/ALD/2016

Sh. D.P. Tripathi, Advocate for the petitioner. Sh. Mukesh Kumar, Advocate for respondent company. The respondent files reply /comments in the present matter. The report of ROC on the current status or affair of the company is still awaited. Therefore, Registry is directed to issue a reminder by communicating a copy of this order to the ROC.

Meanwhile, the petitioner is also at liberty to file reply/ rejoinder. A copy of petition and reply be sent to the office of ROC to enable the later to prepare its report.

The matter be listed on 15th September of 2017.

Date: 25.08.2017

Shri H.P. Chaturvedi (Member (Judicial)

Typed by Md.Zaid